

SCHOOLS (TAKING OVER AND UNIFORM SYLLABUS) BILL, 1986*

[English]

SHRI BALASAHEB VIKHE PATIL (Kopergaon) : Mr. Chairman, Sir, I beg to move for leave to introduce a Bill to provide for taking over of all private schools and to provide for uniform syllabus in all schools throughout the country.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill to provide for taking over of all private schools and to provide for uniform syllabus in all schools throughout the country.”

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

MATERNITY BENEFIT (AMENDMENT) BILL, 1986*
(Amendment of Section 5)

[English]

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to move for leave to introduce a Bill further to amend the Maternity Benefit Act, 1961.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Maternity Benefit Act, 1961.”

The motion was adopted.

SHRI K. RAMAMURTHY : I introduce the Bill.

15.02 hrs.

PREVENTION OF INSULTS TO NATIONAL HONOUR (AMENDMENT, BILL 1986*

(Amendment of Section 2, etc.)

[English]

SHRI H. N. NANJE GOWDA (Hassan) : I beg to move for leave to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971.”

The motion was adopted.

SHRI H. N. NANJE GOWDA : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL, 1986*
(Omission of Article 370)

[English]

SHRI H. N. NANJE GOWDA (Hassan) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI H. N. NANJE GOWDA : I introduce the Bill.

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